

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION – 1,
MUMBAI

CP-981/252(1)/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **EDUMAX INTEGRATED KNOWLEDGE
SERVICES PVT. LTD.**

v/s.

ROC, MUMBAI

SECTIONS OF THE COMPANIES ACT : Section 252(1) OF THE C.A., 2013

ORDER

43. CP-981/252(1)/MB/2018

None present. List this matter on 30.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)